

Threat of the killer weed to the tigert

*204. SHRI J. P. GOYAL:

SHRI SATYA PRAKASH
MALAVIYA:

Will the PRIME MINISTER be pleased to state.

(a) whether it is a fact that tigers in all the tiger reserve in the country are facing grave threat of extinction by a killer weed spreading in the reserves; and

(b) if so, what measures have been taken by Government to save them?

THE PRIME MINISTER SHRI RAJIV GANDHI: (a) No, Sir.

(b) Question does not arise.

Working of the pollution control board

*205. DR. R. K. PODDAR.

SHRI SHANTIMOY GHOSH:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Newstime of the 13th June, 1986, under the caption "Project to clean Ganga going haywire", which was a criticism of the working of the Pollution Control Board by some social scientists connected with the Clean Ganga Project;

(b) if so, what is Government's reaction in the matter; and

(c) whether a review of the working of the Board is likely to be made soon?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) Yes, Sir;

(b) The news item *appears* to be based on a factually incorrect understanding about the role of the Pollution Control Board. The Action Plan for the prevention of Pollution of Ganga is being implemented by the Central Ganga Authority through the agencies of the State Government of U.P. Bihar and West Bengal.

(c) Does not arise.

*206. (Transferred to the 4th August, 1986).

Suicide Deaths in the Capital

*207. SHRI DHARAM CHANDER PRASHANT; Will the Minister of HOME AFFAIRS be pleased to state:

(a) what was the number of suicide deaths during the months of April, 1986 to June, 1986 in the Capital; and

(b) how many dowry deaths occurred in the same period?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA (SINGH): (a) One hundred and thirty (130) suicide deaths were reported during the months of April, 1986 to June, 1986 in the capital.

(b) Eighteen (18) dowry deaths were reported during the same period.

Working of the Hindustan Vegetable oil Corporation

*208. SKRI BHAGATRAM

MANHAR:

SHRI BIR BHADRA PRATAP
SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that an enquiry has been initiated into suspected cases of corruption or misconduct or misappropriation in the Hindustan Vegetable Oil Corporation;

(b) if so, what are the details thereof and the name of the agency conducting the enquiry;

(c) the date on which the enquiry has been ordered by Government and whether any interim report has been submitted in this regard, and if so, the details thereof; and

(d) if the answer to part (c) above be in the negative, by when a report is likely to be submitted and what are the reasons for delay in submitting a report in this regard?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
FOOD AND CIVIL SUPPLIES (SHR) H.
K. L. BHAGAT: (a) Yes, Sir.

(b) Certain allegations regarding cor-
ruption, administrative and financial im-
propriety against the previous Chairman-
/im-Managing Director and other senior
officers were brought to the notice of
Government CBI is conducting inquiries.

(c) On the basis of a preliminary en-
quiry conducted in the Department of Civil
Supplies, the CBI was asked of 30-4-85 to
conduct a detailed enquiry into these
allegations. No interim report from CBI has
been received so far.

(d) No time limit has been fixed in this
regard. However, CBI has informed that the
case is at its final stage of investigation.

**Implementation of the recommenda-
tions of the high level committee to review
rural schemes**

*209. DR. MOHD. HASHIM KID-
WAI. Will the PRIME MINISTER be
pleased to refer to the answer to Unstarred
Question 314 given in the Rajya Sabha
on the 25th July, 1985 and state:

(a) what are the details of the recom-
mendations of the high level committee set
up by the Planning Commission, to review
the administrative arrangements for rural
development and poverty alleviation
programmes; and

(b) by when and in what manner these
recommendations are likely to be im-
plemented?

THE MINISTER OF STATE IN THE
MINISTRY OF PLANNING
(SH

RI

AJIT PANJA: (a) A Statement containing
the Summary of the recommendations of the
Committee to review the existing
administrative arrangements for rural
development and poverty alleviation
programmes (CAARD) is placed on the
Table of the House. (See Appendix
CXXXIX, Annexure No. 52). Copies of the
Report are available in the Parliament Library.
(Indexed at 309,24 RMS).

(b) The Report has been circulated for
ascertaining the views of the State Gov-

ernments and Union Territories. On the views
of the States Governments and Union
Territories. On the receipt of their comments,
the matter shall be placed before the National
Development Council, for further
consideration.

**Barbed-wire fence along the Assam-
Bangladesh border**

*210. SHRI SURESH PACHOURI Will
the Minister of HOME AFFAIRS be pleased
to state:

(a) whether it is a fact that Go-
vernment have decided to go ahead
with the erection of barbed wire
fence along the Assam-Bangladesh
border to prevent infiltration from
across the border;

(b) whether the orders for resump-
tion of survey work in this connection
have since been issued; and

(c) if not, by when such orders are
likely to be issued and when the work
of erecting barbed-wire fence is to be
resumed;

THE MINISTER OF HOME AFFAIRS
(SHRI BUTA SINGH): (a) to (c) It has been
decided to take up the construction of border
road etc. all along the Indo-Bangladesh border.
Instructions have been issued for taking up the
survey work for border road on Assam
Bangladesh border on priority basis. Other
measures to augment vigilance on the border
are also being taken. The question of border
fence will be taken up after construction of
roads.

Medical check-up for convicts

*211. SHRI VISHWA BANDHU GUPTA:
Will the Minister of HOME AFFAIRS be
pleased to state:

(a) whether a scheme of medical check up
for convicts has been introduced in the Tihar
Jail;

(b) if so, what are the details thereof;

(c) whether Government propose to
introduce a similar scheme in jails in other
States; and

(d) what is the proposed expendi-
ture on this scheme?